

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PRESCOT ROAD, BOMBAY-1

R.P. No. 108/93 in OA No. 733/92

& R.P. No. 115/93 in OA No. 735/92

P.C. Kale

..Applicant in OA  
No. 733/92

P.H. Mhaisgavali

..Applicant in OA  
No. 735/92

Coram: Hon. Shri Justice M S Deshpande, V.C.

Hon. Shri M Y Priolkar, Member (A)

TRIBUNAL'S ORDER: (By circulation) Dated: 26.11.1993  
(PER: M S Deshpande, Vice Chairman)

By these review petitions the applicants want us to review our order dated 15.3.1993. We had considered the points which are now being raised in the Review Petition at that stage. The applicant had not filed the reply in the inquiry proceedings and we see no ground that this application can be entertained.

These review petitions are accordingly dismissed.

(M Y Priolkar)  
Member (A)

(M.S. Deshpande)  
Vice Chairman

CAT/BOM/JUDL(J)/O.A.733/92 & O.A.735/92

1. Shri P.C.Kale ..&....In O.A. 733/92 &  
Shri P.H.Mhaisgavali....In O.A. 735/92.  
C/o Shri A.S.Bhagat, Advocate.  
Tri Ratna 62, Old Subhedar Layout,  
Extn., Nagpur-440 024.

Dt.

2. Central Ammunition Depot,  
through Shri R.Darda, Advocate,  
44-B, Farri Land Lay Out,  
Ramdas Peth, Nagpur.

Section Officer.